

From:

Nikesh Kumar Sinha

Registrar (Administration) I/c,
High Court of Jharkhand,
Ranchi.

☎ : Office – 0651-2481449
Fax No. – 0651 – 2481116

File No. XXII(6)/1/2024-25/Apptt.

Letter No. _____/Apptt.

Dated: _____

To

All the Principal District & Sessions Judges of the State of Jharkhand
including the Judicial Commissioner, Ranchi.

Sub.:- Nomination of Judicial Officers for attending one day **Workshop on Disposal of Matrimonial Cases for Principal Judge, Family Courts & Presiding Officers of Additional Family Courts (W-2)** scheduled to be held on **24th August, 2024** at **Judicial Academy, Jharkhand, Ranchi.**

Sir,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate all the Principal Judge, Family Court and all the Additional Principal Judge, Additional Family Court of the State of Jharkhand for attending **One day Workshop on Disposal of Matrimonial Cases for Principal Judge, Family Courts and Presiding Officer of Additional Family Courts (W-2)** scheduled to be held on **24th August, 2024** at **Judicial Academy Jharkhand, Ranchi.**

The arrangement for the stay of the nominated officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the Workshop till the evening of concluding day of the Workshop. All the officers have to report at Judicial Academy Jharkhand for attending the Workshop at 9:30 A.M. for registration in proper dress.

You are, therefore, requested to direct the officer/s concerned posted at your judgeship to attend the aforesaid Workshop on the date as mentioned above.

Accordingly, they are accorded necessary permission to attend the aforesaid Workshop.

No individual request seeking permission to attend the Workshop is required and further, no prayer for exemption will be entertained in ordinary circumstances.

This is for your information and communication to the officer/s concerned.

Yours sincerely,
Sd/-Nikesh Kumar Sinha
Registrar (Administration) I/c

Memo No. 4104 /Apptt.

Dated, Ranchi, the 20/08/2024

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing Memo No. 761/JAJ dated 23.07.2024 / the Member Secretary, JHALSA / Officers concerned for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.


Registrar (Administration) I/c